

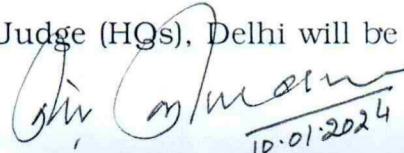
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**



ORDER

In super-session of this office earlier orders and in compliance of directions contained in letter dated 19.09.2015 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, received vide letter no. 23830/Comp./DHC dated 11.12.2015 of Hon'ble High Court of Delhi with endorsement no. 1243/Comp./THC/Delhi/2016 dated 05.01.2016 from the Officer-in-Charge (Computers), Central District, Tis Hazari Courts, Delhi, I, hereby nominate **Sh. Sahil Monga, Metropolitan Magistrate-04/ North-East District**, as **Nodal Officer (Computers) & Website** for this district, with immediate effect.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the Principal District & Sessions Judge (HQs), Delhi will be done only through the undersigned.


10.01.2024

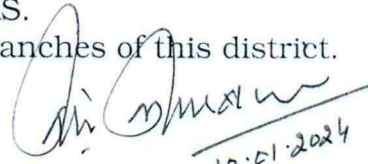
(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 342-352 /Power/Judl./N-E/KKD/Delhi/2024 Dated : 10 JAN 2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Chairman, Central Computer Committee, Tis Hazari Courts, Delhi.
4. The Principal District & Sessions Judge, East District/Chairman, District Court Web-site Committee, Delhi.
5. CMM, North-East District, KKD Courts, Delhi
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. All the Judicial Officers Concerned, North-East District, KKD Courts, Delhi .
8. R&I Branch to upload the same on LAYERS.
9. The Administrative Officer (Judl.), of all branches of this district.
10. PS/Reader to the undersigned.


10.01.2024

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.